Name of the Corporate Debtor	Katra Real Estates Private Limited	Date of commencement of 12-Nov-25 CIRP	List of creditors as 07-Dec-25 on:
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Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI No	Category of Creditor	Summary of Claims received		Summary of claims admitted			Amount of claims not admitted	Amount of Claims under verification	Details In Annexure	Reference Tab	Remarks, if any	
		No. of Claims	Amount (INR)	No. of Claims	Amount (INR)	Amount (INR)	Amount (INR)	Amount (INR)				
1	Secured Financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
2	Unsecured Financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
3	Secured Financial creditors (other than financial creditors belonging to any class of creditors)	1	327,93,49,562	1	327,93,49,562	-	-	327,93,49,562	A-3	A3 '!A1	rantee case for which le	oan was giver
4	Unsecured Financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	-	-	-	-	NA	NA	A4 '!A1	-	
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	-	NA	NA	NA	NA	1
6	Operational creditors (Employees)	0	NA	-	-	-	-	NA	A-6	A6'!A1	-	1
7	Operational creditors (Government Dues)	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	1
8	Operational creditors (Other than workmen and Employees and Government dues	NA	NA	0	-	-	-	NA	A-8	A8'!A1	-	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	Total	1	327,93,49,562	1	327,93,49,562	-	-	327,93,49,562				1

-rounded off to the nearest rupee